

National Company Law Tribunal
Allahabad Bench
Allahabad

CP No. 107(ND)/2013

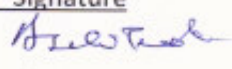
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 09.12.2016.

NAME OF THE COMPANY: Shailja Krishna

Vs.

M/s Satori Global Ltd. & Ors.

SECTION OF THE COMPANIES ACT: u/s 397/398 of Companies Act, 1956.

Sl. No.	Name	Designation	Representation	Signature
1.	ADESH KUMAR	PCS	R-1 & 3	
2.	Raghu Mayan		R-5	
3.	VIRAM D. CHAUHAN	ADV	PETITIONER	V.D. Chauhan

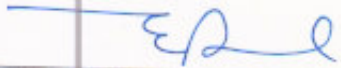
Order Dated 09.12.2016

CP No.107(ND)/2013: M/S Shailza Krishna v/s Satori Global Ltd.&
Ors.

Reply is filed in CA- 14/2016. For filing rejoinder two weeks' time is
granted.

List the matter for continuation of hearing on 13.01.2017.


V.S.R. AVADHANI, MEMBER-JUDICIAL


H.P. CHATURVEDI, MEMBER-JUDICIAL

Dated 09.12.2016